Annexure-8

Name of the corporate debtor: LANGLEY APPAREL INDIA PRIVATE LIMITED; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.11.2023
In accordance with Section 25(2) (e), IBC ,2016
List of operational creditors (Other than Workmen and Employees and Government Dues)

	2	_	SI.No.	
Total	AP Secure Services Private Limited	SPARTA Global Projects PVT LTD (Formerly Known as Sparta Security and Allied Solutions Pvt.	SI.No. Name of creditor	
	25.10.2023	31.07.2023	Details o	
1,03,67,967.00	51,88,903.00	51,79,064.00	Details of claim received  Date of receipt Amount claimed (₹)	
1,03,67,967.00 1,03,67,967.00	51,88,903.00 Unsecured	51,79,064.00 Unsecured	Amount of claim admitted (₹)	
	Unsecured	Unsecured	De Nature of claim	
•	•	1	Details of claim admitted  Amount Amount covered by covered security interest	
	•	į	Amount covered by covered by related security interest guarantee party?	
	Yes	No		
100.00%	0.00%	100.00%	% of voting share in CoC	
			% of voting share in CoC Amount of	
ī	ï		Amount of any mutual dues,that may be set-off	
			Amount of claim not admitted	
	,		Amount of claim under verification	(Amount in₹)
-	Related Party	1	Remarks, if any	

